

Government of India  
Ministry of Finance  
Department of Financial Services  
LOK SABHA  
Unstarred Question No. †1151  
To be answered on Friday, December 22, 2017/Pausha 01, 1939 (Saka)

**Loan for Construction of Roads by NABARD**

†1151 **SHRI VIJAY KUMAR HANSDAK.**

Will the Minister of FINANCE be pleased to state:

- (a) whether the National Bank for Agriculture and Rural Development (NABARD) provides loan for the construction of roads in villages;
- (b) if so, the details thereof including the names of those agencies to which the said loan is provided;
- (c) the details of parameter on which NABARD takes initiatives for construction of road in villages;
- (d) the amount of funds provided by NABARD for construction of roads during the last three years and the current year, State/UT-wise; and
- (e) the number and length of roads constructed by such loan during the last three years and the current year including the length of the said road constructed, State/UT-wise?

**Answer**

The Minister of State in the Ministry of Finance

(Shri Shiv Pratap Shukla)

(a) to (e): As reported by National Bank for Agriculture and Rural Development (NABARD), loans are provided to State Governments under Rural Infrastructure Development Fund (RIDF) for construction of roads in villages/rural areas. RIDF was instituted with NABARD in 1995-96, contributed out of the shortfall in priority sector lending by Scheduled Commercial Banks, for a wide range of activities including rural infrastructure/ connectivity.

NABARD has also informed that loans from RIDF are provided for construction of new roads and strengthening/ improvement works in the existing roads, including last mile connectivity, which are prioritized/ approved and recommended to NABARD by the State Governments.

The State-wise details of sanctions/ disbursements and estimated length of roads (in Kms) under construction/ improvement of roads during the last three years and current year are furnished in Annexure.

**ANNEXURE to USQ 1151****RIDF - State-wise Sanctions/ disbursement under construction of roads & estimated length of roads during the last three years and current year**

(Amount in Rs.crore) &amp; (Length in Kms)

S N	State	2014-15			2015-16			2016-17			2017-18 (as on 30.11.2017)		
		Amount sanctioned	Amount Disbursed	Estimated length of roads sanctioned	Amount sanctioned	Amount Disbursed	Estimated length of roads sanctioned	Amount sanctioned	Amount Disbursed	Estimated length of roads sanctioned	Amount sanctioned	Amount Disbursed	Estimated length of roads sanctioned
1	ANDHRA PRADESH	308.01	210.57	494.02	337.30	289.82	784.28	129.84	274.23	453.00	161.40	296.70	332.10
2	ARUNACHAL PRADESH	18.59	64.74	20.64	81.54	9.56	64.66	151.33	115.30	14.40	-	35.37	-
3	ASSAM	235.35	100.38	346.57	197.44	222.50	311.50	306.84	236.28	321.98	32.45	68.19	45.17
4	BIHAR	143.62	907.39	1550.87	-	979.40	0.00	457.42	1140.81	305.38	1081.40	339.86	626.66
5	CHATTISGARH	357.79	537.04	777.30	453.96	330.21	685.61	267.42	362.68	413.95	246.11	84.14	-
6	GOA	16.32	67.33	16.50	-	15.89	0.00	-	17.29	-	-	3.56	-
7	GUJARAT	-	0.00	0.00	-	0.00	0.00	-	0.00	0.00	-	-	0.00
8	HARYANA	245.95	165.53	246.09	-	108.45	0.00	238.73	157.68	744.71	101.72	82.56	225.22
9	HIMACHAL PRADESH	206.29	184.61	389.20	295.37	192.94	561.83	204.77	266.35	233.91	269.11	230.97	479.19
10	JAMMU & KASHMIR	233.58	303.37	41.70	307.46	251.97	415.11	301.22	298.98	426.80	-	32.78	-
11	JHARKHAND	773.84	578.89	1120.34	764.47	760.80	1118.55	772.66	816.31	76.16	597.69	546.30	368.47
12	KARNATAKA	549.03	476.71	2089.14	338.33	362.34	790.30	248.84	523.28	182.10	166.39	264.38	415.51



